III THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 39/94 inOA 670/93

: Date of order 8.5.95

Maseeb Beg

Petitioner

V/s

:

Shri S.C. Mathur and another

Respondents

Mr. R.N. Mathur

For the respondents

For the petitioner

Mr. M. Rafiq

CO RAM

Hon'ble Mr. O.P. Sharma, Member (Administrative)

Hon'ble Mr. Rattan Prakash, Member (Judicial)

PER HON'BLE HR. O.P. SHARMA, MEMBER (ADMINISTRATIVE)

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The learned counsel for the applicant states that the OA has already been disposed of. He, therefore does not press the Contempt Petition, which is against an interim direction issued by the Tribunal. The Contempt Petition stands dismissed as having become infructuous. Notices issued are discharged.

(RATTAH PRAKASH)

MEMBER(J)